

under section 619A of the Companies Act, 1956:—

COMMITTEE ON PAPERS LAID ON THE TABLE

TENTH REPORT

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1981-82.

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI): I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1981-82.

12.06 hrs.

CALL ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported malpractices in admission examinations to MBBS & MD courses.

SHRI H. K. L. BHAGAT (East Delhi): I beg to call the attention of the Minister of Education and Social Welfare to the following matter of urgent public importance and request that the may make a statement thereon:

Reported malpractices in examinations conducted for admission to M.B.B.S. and M.D. courses in Medical institutions in Delhi.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): The University of Delhi Conducts Entrance Examinations for admissions to its MBBS Course and Screening Tests for Post-Graduate Degree and Diploma Courses. MBBS Courses of the Delhi University are conducted by

(i) Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1977-78.

(ii) Annual Report of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library. See No. LT-3494/82.]

(b) (i) Review by the Government on the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1978-79.

(ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (2) above. [Placed in Library. See No. LT-3495/82].

12.05 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

Minutes

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Tenth Report.